7								Annexure-2	<u>:2</u>						
Ī					Nam	e of the Corporate	Debtor: VIKAS W	SP LIMITED ; Date of Co	Name of the Corporate Debtor: VIKAS WSP LIMITED ; Date of Commencement of CIRP: 02,02,2022; List as on 16,02,2022	.02.2022; List as on 16.02	2022				
T							Unsecured FI	nancial Creditors befor	Unsecured Financial Creditors belonging to any class of creditors	ors					
SI No.	SI No. Name of Creditor	Identification No.	Date of Cla	Date of Claim received			ום	Details of Claims Admitted	ä		Amount of	Amount of Amount of any mutual disas	Assessment ad alarm	***************************************	
Ī	Г		Date of receipt Amount Claimed		Amount of	Nature of claim	Amount covered	Nature of claim Amount covered Amount covered by	Whether related party?	- 1	non-linear-	that man be not -12	CHIOMISCOS CIGILIS	_	Remarks. If any
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